

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

2.I.A. 333/2024  
IN  
C.P. (IB)-126(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Mahakali Fuel Private Limited

VS

Etc Denim Private Limited.

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 333/2024**

1. Adv. Rohan Rajadhyaksha for the Applicant and Adv. Chaitnaya Nikte for the R-3 are present.
2. Neither soft copy nor hard copy of the application is available with this bench. Applicant shall ensure the availability of copy of the Application before the bench on the next date of hearing. List on **05.02.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)